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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A. No. 1152/91.

Dt.of Decision : 26-8-94.

B. Raghava Rao

.. Applicant.

vs

1. The Union of India rep. by
the Secretary to Government,
Department of Posts,
New Delhi.

2. The Chief Postmaster General,
Hyderabad.

3. The Post Master General ,
Vijayawada.

.. Respondents.

Counsel for the Applicant : Mr. K.S.R.Anjaneyulu

Counsel for the Respondents: Mr. N.R.Devaraj, Sr.CGSC.

CORAM:

THE HON'BLE SHRI JUSTICE V.NEELADRI RAO : VICE CHAIRMAN

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

Judgement

(As per Hon. Mr. Justice V. Neeladri Rao, Vice Chairman)

Heard Sri K.S. R. Anjaneyulu, learned counsel for the applicant and Sri N.R. Devaraj, learned counsel for the respondents.

2. This DA was filed for declaration that the order of Chief Postmaster General letter No. ST/1/21-4/HSG-I GL dated 27-11-91 in not promoting the applicant on seniority-cum-fitness basis to the grade of HSG I Postmaster ~~as~~ arbitrary and for consequential direction to R-2 and R-3 to promote the applicant to the post of HSG I on the basis of seniority-cum-fitness from the date his junior was promoted with all consequential benefits.// Thus, the only point for consideration is as to whether the promotion from the post of HSG Grade II to HSG Grade I is by selection or by non-selection. Schedule attached to letter No. 6/26/73-SPB.II from the Ministry of Communication, dt. 27-12-76, is Avenue Chart which discloses that the promotion to HSG Grade I from HSG Grade II is by way of selection for General line official, and not by way of non-selection.

3. The respondents proceeded with regard to promotion to HSG Grade I on the basis of selection. As it is a case of promotion on the basis of selection, the claim of the applicant that he should have been promoted as HSG Gr.I

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on the basis of seniority-cum-suitability is not tenable.

4. As such this OA does not consider merit and accordingly it is dismissed. No costs. /

(R. Rangarajan)
Member (Admn)

(V. Neeladri Rao)
Vice Chairman

Dated : August 26, 94
Dictated in Open Court

Deputy Registrar (S) CC

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1. The Secretary to Government,
Dept.of Posts, Union of India, New Delhi.

2. The Chief Postmaster General, Hyderabad

3. The Postmaster General,
Vijayawada.

4. One copy to Mr.K.S.R.Anjaneyulu. Advocate, CAT.Hyd.

5. One copy to Mr. N.R.Devraj, Sr.CGSC. CAT.Hyd.

6. One copy to Library, CAT.Hyd.

7. One spare copy.

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